

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA –
Half Day Workshop on Investigation Lapses in POCSO, Rape and Sexual Offences Cases scheduled to be held on 04.04.2026 (Saturday) from 10:30 A.M., to 01:30 P.M., at the Auditorium, 5th Floor, CCS DD, Old CP Office, Basheerbagh, Hyderabad conducted by the Hyderabad City Police - ***Relief Arrangements - ORDERS - ISSUED.***

READ: High Court's Proceedings Roc.No.817/SO/2026, dated: 01.04.2026.

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ORDER ROC.NO.1846/2026-B.SPL., DATED: 02.04.2026

The High Court is pleased to pass the following Order:

The following Judicial Officers mentioned in Column No.2, vide High Court's proceedings read above, are nominated to participate in the Half Day Workshop on Investigation Lapses in POCSO, Rape and Sexual Offences Cases scheduled to be held on 04.04.2026 (Saturday) from 10:30 A.M., to 01:30 P.M., at the Auditorium, 5th Floor, CCS DD, Old CP Office, Basheerbagh, Hyderabad, conducted by the Hyderabad City Police. Further, the officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the above said workshop.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Sri G.Uday Bhaskar Rao, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad.	I Additional Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
2.	Smt. M.K.Padmavathi, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at L.B.Nagar.	Special Sessions Judge for trial and Disposal of POCSO Act cases, Rangareddy District at L.B. Nagar.
3.	Sri P.Anjaneyulu, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Rajendranagar.	XI Additional District and Sessions Judge-cum-XI Additional Sessions Judge, Rangareddy District at L.B.Nagar.

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4.	Smt. T.Anitha, Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) cases-cum-XII Additional Sessions Judge at Hyderabad.	Additional Sessions Judge for trial of Jubilee Hills Car Bomb Blast Case -cum-Additional Family Court, Hyderabad-cum-XXIII Additional Chief Judge, City Civil Court, Hyderabad-cum-IX Additional Metropolitan Sessions Judge, Hyderabad.
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In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District & Sessions Judge / Unit Head shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On completion of the said workshop, the officers mentioned in Column No.2 shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Workshop at the Auditorium, 5th Floor, CCS DD, Old CP Office, Basheerbagh, Hyderabad, conducted by the Hyderabad City Police.
 2. The nominated officers are entitled only for actual journey time.

S. J. Jayaram
2/4/2016

**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers and In-charge officers concerned.
2. The Registrar General High Court for the State of Telangana.
3. The Sessions Judge, Hyderabad.
4. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.

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5. The Pay and Accounts Officer, Hyderabad.
6. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
7. The Sub Treasury Officer, Rangareddy District at Rajendranagar.

8. **THE SECTION OFFICERS :**

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|--------------------------------|---------------------|------------------------|
| a) Special Officers
Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget
Section |

High Court for the State of Telangana at Hyderabad.

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